

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)191/7/HDB/2017
NAME OF THE COMPANY	ASR Engineering &Projects Limited
NAME OF THE PETITIONER(S)	Central Bank of India
NAME OF THE RESPONDENT(S)	ASR Engineering & Projects Limited
UNDER SECTION	7 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. RAVI CHARAN	Pdvorale	1848994231	P. Kon
Proven Kuner jain	Advocata	preven Jein Olinklegat	pr

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghun andom Ras	Sv. Ash Advocate	9966622805	OL.

## **ORDER**

Heard. Shri P.Ravi Charan, Shri Praveen Kumar Jain, Ld. Counsels for Petitioner and Shri R.Raghunandan Rao, Ld. Counsel for Respondent.

C.P. is disposed of as withdrawn by a separate order.

Member (T)

Member (J)

рс